

(क) क्या मध्य प्रदेश को लखवा जिले में मिट्टी परीक्षण प्रयोगशाला स्थापित करने के सम्बन्ध में निर्णय ले लिया गया है ?

(ख) यदि हाँ, तो इस सम्बन्ध में क्या कार्यवाही की गई है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री आर. बी. स्वामी-नाथन): (क) जी, हाँ ।

(ख) मध्य प्रदेश राज्य सरकार ने 1978-79 में मृदा परीक्षण प्रयोगशाला स्थापित करने का निर्णय लिया । स्टाफ पहले ही नियुक्त किया गया है और प्रयोगशाला के उपकरणों की व्यवस्था की गई है । विश्लेषण का कार्य भी दिसम्बर 1980 से एक किराये के मकान में शुरू हो गया है । प्रयोगशाला का निर्माण कार्य प्रगति पर है ।

(ग) प्रश्न ही नहीं होता ।

Proposal to raise the Quota of Kerosene Oil and Coal Supplied on Ration Cards

6564. SHRI JITENDRA PRASAD: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware of the fact that monthly quota of about ten litre of Kerosene Oil and 30 Kg. of coal to a family with more than four members is being supplied on ration cards-holders of Uttar Pradesh, Haryana, Himachal Pradesh and Delhi which is too inadequate to meet the fuel requirements for a month as a result of which they are subject to great hardship and inconvenience; and

(b) if so, whether Government propose to raise the monthly quota to least 30 litres from the present 10 litres and that of coal to 50 kg. with a view to remove the unbearable hardships of house-wives caused due to inadequate availability of these essential items of daily use?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY): (a) and (b) The information is being collected from the concerned State Governments and will be laid on the Table of the House.

Plan to Construct Five-Star Hotel Shelved in Nehru Place, New Delhi

6565. SHRI BAPUSAHEB PARULEKAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that high-handedness of the top officials of the D.D.A. coupled with wrangles among certain influential businessmen has ditched a five-star hotel project on a five acre plot in Nehru Place in New Delhi; and

(b) whether attention of the Government has been drawn to the article published in Current dated 17-1-1981 at page 3 under the heading 'Wrangles dump five-star project' and the reaction of the Government thereto?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BISHMA NARAIN SINGH): (a) No, Sir.

(b) Yes, Sir. A five-star hotel plot was sold for Rs. one crore. The lease deed was duly executed and registered. Some time back it came to the notice of the DDA that the purchaser of the hotel plot was selling commercial floor space without obtaining prior permission in accordance with the terms and conditions of the lease. This was disapproved by the D. D. A. The auction purchaser has filed a writ petition in the Delhi High Court and the case is now sub-judice.

Water facility in F-Block Sudershan Park (Moti Nagar), New Delhi

6566. PROF. AJIT KUMAR MEHTA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that in spite of depositing the required charges